



(Amended)

Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number :07AABCL3161D1ZY

| | | | | | |
|--|--|--|--|----|----|
| 1. | Legal Name | LOTUS (INTERNATIONAL) FREIGHT EXPRESS PRIVATE | | | |
| 2. | Trade Name, if any | LOTUS (INTERNATIONAL) FREIGHT EXPRESS PVT. LTD. | | | |
| 3. | Constitution of Business | Private Limited Company | | | |
| 4. | Address of Principal Place of Business | 1ST FLOOR, KHASRA NO. 385/2,, BALRAJ AND SONS BUILDING, 100 FEETS ROAD, GHITORNI, South Delhi, Delhi, 110030 | | | |
| 5. | Date of Liability | 01/07/2017 | | | |
| 6. | Date of Validity | From | 15/09/2017 | To | NA |
| 7. | Type of Registration | Regular |  | | |
| 8. | Particulars of Approving Authority | | | | |
| <i>Signature</i> | | | | | |
| Name | | | | | |
| Designation | | | | | |
| Office | | | | | |
| Date of issue of Certificate | | 23/12/2017 | | | |
| Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State. | | | | | |

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of application on






सत्यमेव जयते

GSTIN 07AABCL3161D1ZY
Legal Name LOTUS (INTERNATIONAL) FREIGHT EXPRESS PRIVATE LIMITED
Trade Name, if any LOTUS (INTERNATIONAL) FREIGHT EXPRESS PVT. LTD.

Details of Managing / Whole-time Directors and Key Managerial Persons

| | | | |
|---|---|--------------------|----------------------------------|
| 1 |  | Name | DARINAYAKANAPALYA VENKATARAMAIAH |
| | | Designation/Status | DIRECTOR |
| | | Resident of State | Haryana |



